

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:354

ANSWERED ON:20.11.2001

WATER SCARCITY IN STATES

A.P. JITHENDER REDDY;DUKHA BHAGAT;LAXMAN GILUWA;PRAKASH V. PATIL;RAM TAHAL CHOUDHARY;RAMJI MANJHI;RATNA SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the progress made in drinking water supply to States under 20-point programme has been considered to be poor;
- (b) whether the existing facilities provided for supply of potable water in rural areas are inadequate, especially in newly created States;
- (c) whether the Union Government have received any proposals regarding problem of drinking water;
- (d) if so, the details thereof, State-wise;
- (e) the reaction of the Government thereto; and
- (f) the steps taken by the Government to give special financial assistance to these States?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) to (f) Drinking water supply being a State subject, schemes for providing drinking water facilities to rural habitations are implemented by the States with their own resources. The Government of India supplements the efforts of the States by providing financial assistance under the Accelerated Rural Water Supply Programme (ARWSP) and Drinking Water Supply component of the Prime Minister's Gramodaya Yojana (PMGY). The State Governments have the powers to plan, sanction and implement individual rural drinking water supply schemes. As such States are not required to submit any proposal/ scheme regarding Drinking Water problem for sanction to the Government of India.

As per the latest information furnished by the State Governments, the rural habitation coverage status with drinking water as on 16.11.2001 is as under:

Total Fully Covered (FC) Partially Covered (PC) Not Covered (NC)

1422664 1250318 153981 18365

The State-wise details are at Annex I.

The National Agenda for Governance of the Government of India envisages provision of drinking water supply facilities to all rural habitations in the country by the year 2004. As per the Comprehensive Action Plan (CAP) prepared on the basis of information furnished by the State Governments, this objective could be achieved subject to availability of funds.

However, as per the report available from the States as of 1.4.99 there were 2,17,211 quality-affected habitations in the country. The state-wise details are at Annex-II. A fresh two phase survey is in progress to assess the latest status with respect to quality affected habitations. The results of the survey will enable to have a better assessment of the magnitude of the water quality problem.

No proposal to give special financial assistance for rural drinking water supply to the newly created States is under consideration in the Department of Drinking Water Supply. However, the status of FC, PC and NC habitation as on 20.11.2001, in 3 States is as follows:-

Sl.No	State	Total Habitation Covered	Fully Covered (FC)	Partially Covered (PC)	Not Covered (NC)
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1 Chhattisgarh 50379 50298 75 6
2 Jharkhand 100096 99480 119 497

3. Uttaranchal 31008 29711 1108 189

Annex I

Statement referred to in reply to Lok Sabha Unstarred Qn. No. 354 for reply on 20.11.01 Statement showing status of rural habitations as per latest information received from States/UTs till 16-11-2001.

Sl.No. State/UT NC PC FC TOTAL

1	ANDHRA PRADESH	0	17474	52258	69732
2	ARUNACHAL PRADESH	402	994	2902	4298
3	ASSAM	769	22098	47802	70669
4	BIHAR	0	0	105340	105340
5	CHHATTISGARH	6	75	50298	50379
6	GOA	11	46	339	396
7	GUJARAT	155	2096	28018	30269
8	HARYANA	0	168	6577	6745
9	HIMACHAL PRADESH	1376	11111	32880	45367
10	JAMMU & KASHMIR	2074	3688	5422	11184
11	JHARKHAND	497	119	99480	100096
12	KARNATAKA	8	20746	35928	56682
13	KERALA	804	6957	2002	9763
14	M.P.	74	0	109415	109489
15	MAHARASHTRA	2194	25701	58035	85930
16	MANIPUR	28	347	2416	2791
17	MEGHALAYA	521	915	7203	8639
18	MIZORAM	0	525	386	911
19	NAGALAND	371	585	569	1525
20	ORISSA	32	86	113981	114099
21	PUNJAB	1776	3123	8550	13449
22	RAJASTHAN	6680	15591	71675	93946
23	SIKKIM	0	462	1217	1679
24	TAMILNADU	0	2951	63680	66631
25	TRIPURA	287	621	6504	7412
26	UTTAR PRADESH	31	98	243504	243633
27	UTTARANCHAL	189	1108	29711	31008
28	WEST BENGAL	0	15821	63215	79036
29	A & N ISLANDS	0	141	363	504
30	DADRA NAGAR HAVELI	40	241	235	516
31	DAMAN & DIU	0	1	31	32
32	DELHI	0	0	219	219
33	LAKSHADWEEP	0	8	2	10
34	PONDICHERY	40	84	143	267
35	CHANDIGARH	0	0	18	18

TOTAL 18365 153981 1250318 1422664

NC: Not Covered PC: Partially Covered FC: Fully Covered

Annex II

Statement referred to in reply to Lok Sabha Unstarred Qn. No. 354 for reply on 20.11.01

STATUS OF QUALITY AFFECTED HABITATIONS AS ON 1.4.99

Habitations Affected by

S.No. State/UT Fluo- Sali- Iron Arsenic Nitrate Other Total
ride nity Reason

1 Andhra Pradesh 8301 5518 441 0 0 0 14260
2 Arunachal Pra 0 0 7 0 0 0 7
3 Assam 12 0 40972 0 0 0 40984
4 Bihar 18 23514 0 0 0 23532
5 Goa 0 0 0 0 0 0 0
6 Gujarat 1175 256 0 0 0 0 1431
7 Haryana 131 0 0 0 0 0 131
8 Himachal Pra 738 106 450 0 0 0 1294
9 Jammu & Kashmir 0 0 0 0 0 0 0
10 Karnataka 954 1002 483 417 0 0 2856
11 Kerala 115 37 549 0 0 0 701
12 Madhya Pradesh 1686 788 3297 2 0 0 5773
13 Maharashtra 21 480 0 0 0 0 501
14 Manipur 0 0 15 0 0 0 15
15 Meghalaya 0 0 282 0 0 0 282
16 Mizoram 0 0
17 Nagaland 0 0 128 0 0 0 128
18 Orissa 2712 3361 58060 0 0 0 64133
19 Punjab 997 776 28 0 0 0 1801
20 Rajasthan 16560 14415 0 0 0 0 30975
21 Sikkim 0 0 0 0 0 0 0
22 Tamilnadu 1835 5219 1000 0 4000 1400 13454
23 Tripura 0 0 7283 0 0 0 7283
24 Uttar Pradesh 1667 624 2115 0 0 0 4406
25 West Bengal 52 3133 0 0 3185
26 A & N Islands 0 0 29 0 0 0 29
27 D & N Haveli 0 0 0 0 0 0 0
28 Daman & Diu 0 0 0 0 0 0 0
29 Delhi 0 0 0 0 0 0 0
30 Lakshadweep 0 10 0 0 0 0 10
31 Pondicherry 14 5 17 1 3 0 40
32 Chandigarh 0 0 0 0 0 0 0

Total 36988 32597 138670 3553 4003 1400 217211